NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

T.P. No. 21/NCLT/AHM/2017 (New) Gujarat High Court C.A. No. 125/2014 in C.P. No. 3/2009 (Old)

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU

MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 11.04.2017

Name of the Company:

Panchmahal Steel Ltd.

V/s

Asset Reconstruction Company India Ltd.

Section of the Companies Act:

Section 391-394 of the Companies Act, 1956

S.NO. NAME (CAPITAL LETTERS)		DESIGNATION	REPRESENTATION	SIGNATURE
1.	ANIP A. GANDHI	ADVOCATE	RES.	Amir AV
2.	SHAMIK BHATT (FOR MR. VIMAL PATEL)	7)	RETITIONER/	
			ORIGINAL	

ORDER

Learned Advocate Mr. Shamik Patel present for Petitioner. Learned Advocate Mr. Anip Gandhi present for Respondent.

At request of learned Counsel for Respondent.

List the matter on 02.05.2017

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 11th day of April, 2017.